

**राजस्थान में लघु सिंचाई योजनाओं के लिए केन्द्रीय सहायता**

63. श्री चतुर्भुज : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) राजस्थान में लघु सिंचाई योजनाओं के लिये आगामी वर्ष में कितनी केन्द्रीय सहायता देने का विचार है ; और

(ख) केन्द्रीय सहायता प्राप्त लघु सिंचाई योजनाएं किन किन जिलों में स्थित हैं और उनके कब तक पूरा होने की संभावना है ?

**कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) :** (क) राज्य योजना स्कीमों के लिये केन्द्रीय सहायक एक मुश्त कर्जों तथा अनुदानों के रूप में समग्र वार्षिक योजना के लिये दी जाती है और यह किसी विशिष्ट स्कीम या विकास शीर्ष से संबंधित नहीं है । तथापि वर्ष 1977-78 के लिये राजस्थान राज्य की योजना में लघु सिंचाई के लिये 3.40 करोड़ रुपए के परिव्यय को मंजूरी दी गई है ।

(ख) राजस्थान के उन जिलों में जिन में लघु सिंचाई स्कीमों को विभिन्न केन्द्र क्षेत्र कार्यक्रमों के अन्तर्गत हाथ लिया गया है । अजमेर, अलवर, भरतपुर, भीलवाड़ा, चित्तौड़गढ़, उदयपुर, बाड़मेर, बांसवाड़ा, चुरू, डूंगरपुर, जैसलमेर, जालौर, जोधपुर, नागौर, पाली और कोटा शामिल है ।

लघु सिंचाई स्कीमों को पूर्ण होने में सामान्यतः एक से लेकर तीन वर्ष तक लंबा जाते हैं ।

**Working of Sangeet Natak Akademi**

64. SHRI R. KOLANTHAIVELU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the reaction of Government on the disappointment expressed by leading dancers about the working of Sangeet Natak Akademi as reported in *Hindustan Times* of 27th April, 1977; and

(b) if so, the action taken or proposed to be taken for revamping that Organisation?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Government have seen a press report in question and have also received a copy of the Memorandum submitted by the artistes concerned.

(b) Various points made in this Memorandum in so far as they relate to functioning of the Sangeet Natak Akademi, are being examined in consultation with that body.

**Plan to end illiteracy**

65. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received a plan involving Rs. 2000 crores to end illiteracy;

(b) if so, what is the reaction of Government to the proposed plan; and

(c) the action taken/proposed to be taken in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). Several suggestions and schemes have been received in

the Ministry of Education for the spread of literacy. One of these schemes is reported to have been submitted on behalf of philanthropists, publishers, teachers etc. The expenditure involved in this scheme excluding items in respect of which calculation is yet to be undertaken, is of the order of Rs. 2,483 crores. The Ministry has held discussion on adult education with educationists and field workers and the policy and programmes in this field are being finalised.

#### **Implementation of Kothari Commission's Recommendation**

66. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering the implementation of the recommendations of the Kothari Commission on Education; and

(b) if so, the action taken/proposed to be taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The accepted recommendations of the Kothari Commission were incorporated in the National Policy Resolution (1968), and are under various stages of implementation by the Central and State Governments and other organisations concerned with them. There is a provision in this Resolution for review of the progress made and framing of guidelines for future development. The Government have undertaken a review of the National Policy Resolution on Education which among other things will keep in view the recommendations of the Kothari Commission.

#### **Removal of Multiplicity of authorities dealing with Land in Delhi**

67. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government are considering the problem of removal of multiplicity of authorities dealing with land in Delhi to facilitate proper and coordinated control over land matters; and

(b) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The matter is still under consideration.

#### **Plan for Urban Development in Delhi**

68. SHRI A. BALAPAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a large number of resettled slum dwellers in Delhi have gravitated back to their original places, following the results of the Lok Sabha elections;

(b) if so, the extent of the reverse exodus;

(c) the policy proposed for rehabilitation of such repatriates; and

(d) the extent to which the existing plans for urban development in Delhi have been revised as a result thereof.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). If by the expression "resettled slum dwellers" is meant person who were shifted from areas notified as 'slum areas' under the Slum Areas (Improvement